

Shrimati Alva: During the monsoon, no communication is possible. Apart from the Laccadive and Minicoy islands, even the coastal towns are cut off by sea; ships are stopped for four months. Therefore the two doctors who were sent were land-locked in Androth and they will have to move out only about the 15th September when the fury of the monsoon ceases.

Shri Hem Barua: May I know whether Government propose to purchase a passenger cum cargo ship, so that it might operate regular services between the mainland and the Laccadives and the other islands? If so, may I know how far this programme has been implemented?

Shrimati Alva: We have chartered a ship for the present which plies every 15 or 20 days in fair weather months. About the acquiring of ships, it is constantly under examination. It is not very easy to acquire it.

Rajkumari Sports Coaching Scheme

*985. **Shri Viswanatha Reddy:** Will the Minister of Education be pleased to state

(a) whether another scheme in place of Rajkumari Sports Coaching Scheme has been drawn up, and

(b) if so, the main features thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b) The scheme has not yet been finalised. A committee constituted by the All India Council of Sports to work out the details of a broad-based National Sports Coaching Scheme which will replace the Rajkumari Sports Coaching Scheme has submitted its report. The report is still under consideration by the Council.

Shri Viswanatha Reddy: May I know whether it has been suggested to this committee to recommend or to consider a separate scheme for the purpose of coaching youngmen in the universities? Apart from the other

athletic associations, to coach the students in the universities particularly, is there any particular scheme recommended by this committee?

Dr. K. L. Shrimali: This report makes two recommendations, one with regard to the establishment of a Central Institute of Coaching and second with regard to the national coaching scheme. The coaching in the universities and colleges will be covered by both these institutions.

Shri Viswanatha Reddy: What are the special features of this new scheme, apart from what was contained in the Rajkumari scheme?

Dr. K. L. Shrimali: As far as the Central Institute of Coaching is concerned, the Rajkumari Coaching Scheme has no central coaching institute. This is an entirely new recommendation. The National Coaching Scheme is more comprehensive than the Rajkumari Coaching Scheme. For the benefit of Members, I shall place a copy of this report in the Library.

Shri Barrow: On the basis of training them young and early, is there any provision made for coaching in schools?

Dr. K. L. Shrimali: Yes Sir, that is another recommendation of this committee.

Dr. Ram Subhag Singh: The standard of Indian sports has gradually deteriorated in the past two or three years. May I know what efforts Government propose to make to raise that standard through the coaching schemes and other schemes?

Dr. K. L. Shrimali: As the House is aware, sometime back we had appointed a committee to go into this whole question with regard to raising of standards of sports and the Government have accepted the recommendations of this committee. The Sports Council has been reconstituted and now we are on the way of implementing the recommendations of that committee. We have written to the State Governments to provide

playgrounds for school children and college students, so that they might train these young sportsmen at an early age. The other recommendations with regard to the Central Institute of Coaching and the national coaching scheme are all under consideration and this report with regard to the coaching institute and the Central Institute of Coaching will come up for consideration by the Sports Council in the next meeting on the 8th September, 1959

Shri N. R. Muniswamy: What are the special drawbacks of the Rajkumari Coaching Scheme which is sought to be replaced by the fresh scheme?

Mr. Speaker: Copies of both these schemes may be placed in the Library

Dr. K. L. Shrimali: Yes

Mr. Speaker: The hon Members can compare this to themselves

Shri Hem Barua: May I know whether it is a fact that Government propose to spend Rs 2 crores on the development of sports during the remaining period of the Second Plan? If so, how much of it is going to be utilized by the National Coaching Scheme and how much of it is going to be made available to the State Governments for the development of sports?

Dr. K. L. Shrimali: A major part of this amount will go to the State Governments for schools and colleges, that is to say, nearly about 75 per cent

Shri Hem Barua: May I know whether the State Governments were contacted and their opinions obtained about their interest in sports and how they are going to implement the schemes, so far as educational institutions are concerned?

Dr. K. L. Shrimali: A Committee, which was appointed with the Maharaja of Patiala, did issue a questionnaire and all those who were interested in sports were contacted and it was after necessary enquiry that this committee submitted its report

WRITTEN ANSWERS TO QUESTIONS

Service Conditions in Ordnance Factories

*961. **Shri Rajendra Singh:** Will the Minister of Defence be pleased to state:

(a) whether any difficulties are being experienced in recruiting adequately qualified persons in senior ranks in Ordnance Factories due to unattractiveness of existing pay-scales; and

(b) what steps have been taken to improve the service conditions for making it attractive?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir

(b) The revision of pay scales and other conditions of service will have to await the Pay Commission's recommendations. Recently we have extended pension benefits to these officers who were hitherto on the Contributory Provident Fund system

Admission Forms in Universities

*971. **Shri Bibhuti Mishra:** Will the Minister of Education be pleased to state

(a) whether Government are aware that in the Forms for Admission to various Universities a column regarding religion is required to be filled up,

(b) if so, have Government taken any steps to ban it, and

(c) the result thereof?

The Minister of Education (Dr K. L. Shrimali): (a) to (c). While information in regard to the practice which is being followed in all the Universities in India is not available, the Government of India do not consider that calling of such information contravenes the provisions of the Constitution.